

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 11
TO BE ANSWERED ON 02.02.2024

SCHEMES/PROGRAMMES FOR VULNERABLE WOMEN AND CHILDREN

11. SHRI VISHNU DATT SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has extended the benefits of the Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh (Shakti Sadan), Working Women Hostel (Sakhi Niwas) and National Creche Scheme run under 'Samarthya' scheme to the State of Madhya Pradesh, especially to the districts of Panna, Katni and Chhatarpur;
- (b) if so, whether the Government has made some special provisions for the women and children belonging to SC, ST and OBC communities in view of their special needs, under these schemes; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.78 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 29.01.2024. Further, maternity benefits of more than ₹14,758.87 crores have been disbursed to more than 3.29 crores beneficiaries during the aforesaid period.

Under PMMVY in Madhya Pradesh, more than 39.53 Lakh beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 29.01.2024. Further, maternity benefits of more than ₹1,615.40 crores have been disbursed to more than 35.92 Lakh beneficiaries during the aforesaid period. The status of implementation of PMMVY in Panna, Katni and Chhatarpur districts of Madhya Pradesh is as under:

District	Number of Beneficiaries Enrolled	Number of Beneficiaries Provided Maternity Benefits	Total Amount Disbursed (Rupees in Crore)
Panna	56,514	52,459	23.43
Katni	69,538	62,427	27.88
Chhatarpur	1,01,514	92,882	71.74

The target group of PMMVY is Pregnant Women and Lactating Mothers (PW&LM) from socially and economically disadvantaged section of the society including, women belong to Scheduled Castes and Scheduled Tribes. The PW&LM belonging to Other Backward Classes falling under any one of the following categories are also covered under PMMVY:

- i. Women who are partially (40%) or fully disabled (Divyang Jan)
- ii. Women holder of BPL ration Card

- iii. Women Beneficiaries under Pradhan Mantri Jan Aarogya Yojana (PMJAY) under Ayushman Bharat.
- iv. Women holding E-shram card
- v. Women farmers who are beneficiaries under Kisan Samman Nidhi
- vi. Women holding MGNREGA Job Card
- vii. Women whose net family income is less than ₹8 Lakh per annum
- viii. Pregnant and Lactating AWWs/ AWHs/ ASHAs
- ix. Women holding Ration Card under NFSA Act 2013

Shakti Sadan: Under the overarching Mission Shakti, Swadhar Greh for Women in difficult circumstances and Ujjawala Homes for Prevention of Trafficking have been merged and known as Shakti Sadan, is a demand driven centrally sponsored scheme, under which funds are directly released to the States/UTs for implementation of the scheme. It aims at creating a safe and enabling environment for the women in distress situations, to enable them to overcome the difficult circumstances

Sakhi Niwas: The Sakhi Niwas Scheme (Working Women Hostel) under the overarching Mission Shakti, is a demand driven centrally sponsored scheme, under which funds are directly released to States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved by the Programme Approval Board (PAB) after discussion with State/UTs. The scheme aims to promote availability of safe and conveniently located accommodations for working women, with Day care facility for the children in urban, semi-urban and even rural areas where employment opportunity for women exist. Under the Scheme, financial assistance is provided for running of Sakhi Niwas in rented premises.

State Government of Madhya Pradesh has informed that no Shakti Sadan and Sakhi Niwas is functional in the district of Panna, Katni and Chhatarpur of Madhya Pradesh.

Considering the difficulties faced by the working mothers in giving due childcare and protection to their children, it has been decided to provide the day-care crèche facilities through the component of *Palna*. Ministry of Women and Child Development has introduced *Palna* sub-scheme under Mission Shakti implemented for all States/UTs w.e.f. 01 April 2022, for providing day care facilities and protection to children. *Palna* is a Centrally sponsored scheme ensuring the participation of State/UT government for day-to-day monitoring and proper implementation of scheme.

Anganwadi centres are the world's largest childcare institutions dedicated to providing essential care and support to children ensuring delivery of care facilities till the last mile. In a first of its kind approach, Ministry has extended the services of childcare through Anganwadi cum Crèche (AWCC). This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase the women work force participation in the economy. The objective of *Palna* component is to provide quality creche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization, education etc.

Proposals for establishment and operation of Creches are received from the respective State Governments/UT Administrations, who are also responsible for contributing their corresponding share for the implementation of the Scheme. During the 15th Finance Cycle, a total of 17,000 AWCCs have been envisioned to be set-up, out of which, 5631 AWCCs have been approved till date, as per proposals received from various States/UTs. Out of these, 448 AWCCs have been approved for the State of Madhya Pradesh.
